				-	nere for previous Lis					
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	299	3033464872	276	2573740924	48.77	0			<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	15	2782256018	13	1772891737	33.60				Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	296880346	4	176690840	3.35	0			<u>Annexure 4</u>
5	Operational creditors (Workmen)	20	2067941	20	2067941	0.04	0	0		<u>Annexure 5</u>
6	Operational creditors (Employees)	16	8184562	15	7816382	0.15	0		0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	156689833	3	156689833	2.97	0	0		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	52	302087898	45	39300143	0.74	0	0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	9	990507388	7	548035843	10.38				Annexure 9
	Total	419	7572138858	383	5277233643	100.00		0		